

of India to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. Since inception till January, 2018, the State of Manipur has been sanctioned 1866 road works worth ₹ 4,124.32 crore under PMGSY. The Ministry has released ₹ 1819.475 crore to Manipur under PMGSY till 2nd February, 2018. The State has reported to have completed 1,299 road works by constructing/upgrading 5,912.335 km. road length till January, 2018.

(c) The State of Manipur has already been sanctioned their full entitlement of roads as per the Core Network under PMGSY. The State is now ready for transition to PMGSY-II. The entitlement for PMGSY-II in the State is 325 Km. road length. As per Programme Guidelines, the States are required to update the existing District Rural Roads Plan (DRRP) and submit a copy to the Ministry after due approval of State Level Standing Committee (SLSC) constituted in the State. The State of Manipur has accordingly been advised to update the DRRP and to submit to the Ministry as per the PMGSY-II guidelines.

Construction of roads under PMGSY in Karnataka

273. SHRI K. RAHMAN KHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the roads in the rural areas in Karnataka are being funded under the Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) the total fund allocated for construction of the roads under this scheme in the State of Karnataka; and

(c) the details of the status of the projects under this scheme *i.e.*, completed/under progress and to be commenced, during the last three years, ending October 31, 2017?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. 'Village Roads' (VR) and Other District Roads' (ODR) in the rural areas, which are part of the core network are sanctioned and funded for construction of roads under PMGSY.

(b) Since inception till December, 2017, the State of Karnataka has been sanctioned road works measuring length 18,600.545 Km. worth ₹ 4370.51 crore under

PMGSY, against which a sum of ₹3,632.45 crore has already been released to the State for construction of road works.

(c) The details of the completion status of projects sanctioned under PMGSY during the last three years and the current year ending 31st October, 2017 as reported by the State is as follows:—

Road works completed		Ongoing road works		Road works yet to be awarded
Number	Length (in Km.)	Number	Length (in Km.)	
403	2415.76	10	53.30	Nil

Release of funds under MGNREGA to Telangana

274. SHRI DHARMAPURI SRINIVAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government of Telangana has sought the assistance of Central Government for release of pending funds under MGNREGA to the State of Telangana;

(b) if so, the details thereof;

(c) the details of the funds released so far and the quantum of pending funds to be released; and

(d) whether Government has taken any decision in this regard and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) The Ministry releases funds to the States on the basis of agreed to Labour Budget (LB), opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. The Ministry has released ₹ 240093.03 lakhs (as on 31.01.2018) to Telangana for liquidating the pending liability of wage component and for running the programme during FY 2017-18. The fund release to States/UTs for implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is a continuous process and Central Government is making funds available keeping in view the demand.